

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR.**

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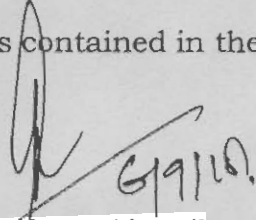
**Subject: Filing of all Executions and Caveats at Institution Counter.**

**C I R C U L A R**

No. 251

Dated: 6/9/18.

All the Judicial Officers of District Court Srinagar are directed to get all the Execution and Caveats diarized at Institution Counter before accepting the same. Further the officials at Institution Counter are directed to enter all the details of Meta Data like Mobile No., Email ID, and Act & Sections etc as per the directions of Hon'ble High Court. Any deviation or failure to comply with the directions contained in the Circular shall be viewed strictly.

  
(Mohammad Akram Chowdhary)  
Principal District & Sessions Judge,  
Srinagar.

No. 3334-63 | PDJS/Adm Dated: 6/9/18.

**Copy to the:**

1. All the Judicial Officers of District Court Complex Srinagar for information and compliance.
2. Centre Project Coordinator/CPC e-Courts Project High Court of J&K for information.
3. System Officer, District Court Srinagar for uploading the same on District Website.
4. Office Folder.

  
Principal District & Sessions Judge,  
Srinagar